

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 43 to 61/621A/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President





SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: M/s. Deccan Chronicle Holding Ltd. & ors.

Vs
SFIO

SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ajeet Kumar Savantava,	Prosecutor, SFIO	- Respondent	
2.	JASMEET SINGH	CGSC	SFIO	} Repl. 
3.	ASTHA SHARMA	ADV.	SFIO	
4.	URMILJEET Kaur	ADV Law Consultant	SFIO	
5.	ALOK DHIR	ADV	Petitioner	
6.	A.K. Sarda	ADV	Respondent	

For order see CP No. 3/2014.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

24.4.2017

Vineet